

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:556
ANSWERED ON:02.03.2007
SERVICE TAX FOR TV FILM- MAKERS
Hussain Shri Anwar

Will the Minister of FINANCE be pleased to state:

- (a) whether the TV film-makers of Jammu and Kashmir are exempted from service tax;
- (b) whether there is any proposal for exemption of North East Region also;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) Service tax is leviable in accordance with Chapter V of the Finance Act, 1994, which does not extend to the State of Jammu and Kashmir.
- (b),(c)and(d): The matter is under examination.